

Ref: APLCERC/28012019

Date: 28 01. 2019

To

The Secretary
Central Electricity Regulatory Commission
3rd and 4th Floor, Chanderlok Building
36 Janpath, New Delhi -110001

Subject: Comments on Draft CERC (Terms and Conditions of Tariff) Regulations, 2019

Dear Sir

With reference to the comments invited by the Hon'ble Commission on the above mentioned Draft Regulations, we hereby submit our comments on the same with a request to kindly take the same on record.

Thanking You

For Udupi Power Corporation Limited (A Subsidiary of Adani Power Ltd.)

Authorized Signatory

Encl: As per above





